

Name of the Corporate Debtor : IVRCL Chandrapur Tollways limited
Date of commencement of CIRP: 19.11.2025 (Order Published on 20.11.2025)
List of creditors as on: 10.12.2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	9,57,69,44,673.38	1	8,64,03,57,544.33	-	-	93,65,87,129.05		
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)		-		-	-	-			
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)	7	9,34,832.00	7	9,34,832.00					
7	Operational creditors (Government Dues)	2	33,49,595.00	2	33,49,595.00		-			
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	5,26,079.00	1	-	-	-	5,26,079.00		
9	Other creditors, if any,									
Total		11	9,58,17,55,179.38	11	8,64,46,41,971.33	-		93,71,13,208.05		

Annexure-1

**Name of the Corporate Debtor : IVRCL Chandrapur Tollways Limited
Date of commencement of CIRP: 19.11.2025 (Order Published on 20.11.2025)
List of creditors as on: 10.12.2025**

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- aside	Amount of claim not admitted	Amount of claim under	Remarks, if any	
				Date of receipt	Amount	Amount of	Nature of	Amount covered by	Amount						
											NIL				

Annexure-2

Name of the Corporate Debtor : IVRCL Chandraput Tollways Limited
Date of commencement of CIRP: 19.11.2025 (Order Published on 20.11.2025)
List of creditors as on: 10.12.2025

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Annexure – 3

**Name of the Corporate Debtor : IVRCL Chandrapur Tollways Limited
Date of commencement of CIRP: 19.11.2025 (Order Published on 20.11.2025)**

List of creditors as on: 10.12.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	Neuzen Finance Private Limited	03-12-2025	9576944673	8640357544	Secured Loan	9576944673	nil	No	100	0	0	936587129.05	The amount of INR 93.65 Crores is kept under verification as additional document is not yet submitted
	TOTAL		9576944673	8640357544		9576944673						936587129	

Annexure – 4

Name of the Corporate Debtor : IVRCL Chandraput Tollways Limited

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Annexure – 5

Name of the Corporate Debtor : IVRCL Chandraput Tollways Limited
Date of commencement of CIRP: 19.11.2025 (Order Published on 20.11.2025)
List of creditors as on: 10.12.2025

List of operational creditors (Workmen)

(Amount in ₹)

1000

Annexure – 6

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Mr.Deepak Chobey	6.55469E+11	04.12.2025	83,943	83,943	Full and Final	no	NIL	0	0	0	0	Gratuity INR 45433
2	Mr. Hari Babu	9.84382E+11	04.12.2025	1,42,790	1,42,790	Full and Final	no	NIL	0	0	0	0	Gratuity INR 71395
3	Mr Amol Shende	9.94041E+11	04.12.2025	54,013	54,013	Full and Final	no	NIL	0	0	0	0	Gratuity INR 28232
4	Mr. Rajshekhar	7.25074E+11	04.12.2025	65,157	65,157	Full and Final	no	NIL	0	0	0	0	Gratuity INR 58253
5	Mr. Umesh Patil	6.14288E+11	04.12.2025	3,95,595	3,95,595	Full and Final	no	NIL	0	0	0	0	Gratuity INR 339669
6	CS Dr. L. Subramaniyam Naidu	NA	04.12.2025	60,000	60,000	Salary	no	NIL	0	0	0	0	
7	Mr. Ajay Shelke	BQZPS5955G	04.12.2025	1,33,334	1,33,334	Salary	no	NIL	0	0	0	0	
TOTAL				9,34,832	9,34,832				0	0	0	0	

Claims received on account of outstanding Salaries of Ex-employees

1 Sr. No. 1 to 5 04.12.2025 5,42,982 5,42,982 gratuity No NIL 0 0 0 0

Claims received on account of outstanding Gratuity of ex-employees

Annexure – 7

Name of the Corporate Debtor : IVRCL Chandrapur Tollways Limited
 Date of commencement of CIRP: 19.11.2025 (Order Published on 20.11.2025)
 List of creditors as on: 10.12.2025

List of operational creditors (Government dues)
 (Amount in ₹)

Sl. No.	Details of Claimant	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Deputy Commissioner of Income Tax (Circle (2)(1) Hyderabad)	26.11.2025	20,01,695.00	20,01,695.00	order u/s 154	0	0	0	no	0	0	0	0	
1	Deputy Commissioner of Income Tax TDS (Circle (1)(1) Hyderabad)	27.11.2025	13,47,900.00	13,47,900.00	TDS	0	0	0	no	0	0	0	0	
	TOTAL		33,49,595.00	33,49,595.00	TDS	0	0	0		0	0	0	0	

Annexure – 8

Name of the Corporate Debtor : IVRCL Chandraput Tollways Limited
 Date of commencement of CIRP:19.11.2025 (Order Published on 20.11.2025)
 List of creditors as on: 10.12.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Mr Sanket Shrirang Ghugul	04.12.2025	5,26,079.00	-	work order	0	0	no	0	0	0	0	526079	The Claimant has not submitted the ledger for reconciliation
	TOTAL		5,26,079.00	-		0	0		0	0	0	0	5,26,079.00	

Annexure – 9

**Name of the Corporate Debtor : IVRCL Chandraput Tollways Limited
Date of commencement of CIRP: 19.11.2025 (Order Published on 20.11.2025)
List of creditors as on: 10.12.2025**